

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**30-10-2023 AT 10:30 AM**

**IA (IBC) 643, 788/2022, IA(IBC) 1127, 1493, 1662/2023,  
Cont. A (IBC) 15/2023 in CP (IB) No. 325/7/HDB/2020**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

LIC Housing Finance Ltd

... Financial Creditor

Vs

M/s. Butta Infrastructure Pvt Ltd

... Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 788/2022**

Orders not pronounced. **For orders on 14.12.2023.**

**IA (IBC) 1662/2023**

Learned Counsel Mr. Y. Suryanarayana, for Applicant/Liquidator and Mr. Gonuguntha, Liquidator in person present. This application is to take on record 7<sup>th</sup> Progress report. The same is taken on record. **Accordingly, this application is allowed and disposed of.**

**IA (IBC) 1493/2023**

Learned Counsel Mr. Y. Suryanarayana, for Applicant/Liquidator and Mr. Gonuguntha, Liquidator in person present physically. Learned Counsel Mr. Maharshi Viswaraj, for respondent appeared through Video Conference. Counters filed. At request of the learned counsel for the liquidator two weeks' time is granted for filing rejoinder. Matter adjourned to 14.12.2023.

**IA (IBC) 1127/2023**

Learned Counsel Mr. Y. Suryanarayana, for Applicant/Liquidator, Learned Counsel Ms. Sarvani Desiraju, for Respondent and Mr. Gonuguntha, Liquidator in person present. At request of the learned counsel for the respondent, matter adjourned to 14.12.2023 as a last chance. No further adjournments will be given to the either side on 14.12.2023.

**IA (IBC) 643/2022**

Learned Advocate Commissioner Ms. Rubina Khaton in person present, Learned Counsel Mr. Y. Suryanarayana, for Applicant/Liquidator, Learned Counsel Ms. Sarvani Desiraju, for Respondent and Mr. Gonuguntha, Liquidator in person present. Learned Advocate Commissioner filed report. Copy served on both sides. For objections if any by either sides two weeks' time is granted. Matter adjourned to 14.12.2023.

**Cont. A (IBC) 15/2023**

Learned Counsel Mr. Y. Suryanarayana, for Applicant/Liquidator, Learned Counsel Ms. Sarvani Desiraju, for Respondent No.4 and Mr. Gonuguntha, Liquidator in person present. Additional Affidavit filed by the applicant/liquidator. Heard both sides. **For orders on 14.12.2023.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)